## 3173 Short Notice Question

SHRI M. V. KRISHNAPPA: Yes, Sir. Last year there was a certain portion of the amount which could not be spent as we were unable to get the required staff. They refused to come and work in the desert. We had called for applications as a number of experts were required, and even they did not come along. We selected some and offered the posts to them but they turned down the offers and we had to go without spending that amount. This year we are spending all that.

SHRI H. C. MATHUR: Are you aware that when applications were invited by other departments there were thousands of applications? What are the reasons?

SHRI M. V. KRISHNAPPA: Nobody likes to work in a desert. If there are jobs in the cities they go but if we announce a job in the desert nobody will accept it. It is very much difficult and we would be glad to get someone.

SHRI H. C. MATHUR: Was any aerial sowing done and are you aware that this was done against the definite advice of the Research Institute and that the result has been extremely bad?

SHRI M. V. KRISHNAPPA: I do not know. It is too early to say about the results of the experiments.

MR. CHAIRMAN: The question hour is over. Mr. Mathur, you may be a little more pleasant.

# SHORT NOTICE QUESTION AND ANSWER

SHRI V. G. GOPAL: Will the Minister for LABOUR be pleased to state:

(a) whether Government are aware of th\* serious discontentment amongst

the employees of the Central Bank of India on account of the non-payment of the bonus for the year 1952 and the half-yearly bonus for the year 1953 to them; and

and Answer

(b) if the answer to part (a) above be in affirmative, what action Government have taken or propose to take towards speedy and amicable settlement of the dispute?

THE DEPUTY MINISTER FOR. LABOUR (SHRI ABID ALI) : (a) Certain Associations representing the employees of the Central Bank of India have raised an industrial dispute over the question of payment of bonus for the year 1952 and the first half of 1953.

(b) Government are considering a report furnished by the Chief Labour Commissioner after holding conciliation proceedings in this case.

SHRI V. G. GOPAL: Is it a fact that the bank paid the same dividend in 1952 to the shareholders which they paid in 1951 and 1950?

SHRI ABID ALI: It is true.

SHRI V. G. GOPAL: May I know,. Sir, what were the establishment expenses of this bank in 1950, 1951 and 1952?

SHRI ABID ALI: Sir, the bank claims that the establishment charges inclusive of bonus have gone up by Rs. 27,00,000 during these two years.

SHRI V. G. GOPAL: May I know, Sir, whether the Chief Labour Commissioner recommended to the bank authorities payment of half-yearly bonus for 1953 as early as possible?

SHRI ABID ALI: Sir, as the matter is still pending, it will not be proper for me to reveal what the Chief Labour Commissioner has recommended.

SHRI V. G. GOPAL: Is it the Government's desire to give an adjudication for this case?

## 3175 Written Answers

SHRI ABID ALI: As I have said, the matter is under our consideration and I hope it would be decided soon.

SHRI B. K. MUKERJEE: Is it a fact that the Chief Labour Commissioner while adjudicating in this matter recommended to the employer to pay the bonus and the bank refused to pay?

SHRI ABID ALI: I have already replied to this supplementary. I may add that the Chief Labour Commissioner has tried his best to conciliate in this matter but it was not possible to bring about a settlement. Therefore the matter is now under consideration.

## WRITTEN ANSWERS TO QUESTIONS

## **COTTON EXTENSION SCHEMES**

\*419. SHRI B. V. KAKKILAYA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) what are the various cotton extension schemes for the year 1953-54; and

(b) whether any of these schemes will be implemented in the Karnatak area in Bombay?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI) : (a) Cotton Extension Schemes are in operation in fifteen cotton growing States, including Bombay. They have been sponsored by the Government of India and are being worked from year to year by the State Governments with financial assistance from the Centre. The Schemes aim at increasing cotton production in the country by 12:58 lakh additional bales as envisaged in the Five Year Plan. This target is proposed to be achieved by expansion of cotton acreage and by adopting various intensive cultivation measures such as use of improved varieties of cotton seed, use of fertilizers, provision of irrigation facilities, intercropping cotton with other crops, adoption of plant protection measures, double-cropping of cotton etc.

to Questions

(b) The Cotton Extension Scheme in Bombay covers the Karnatak area in Bombay also.

#### DEVELOPMENT PROJECTS FINANCED BY THE FORD FOUNDATION

•421. SHRI B. V. KAKKILAYAL Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the progress made in the Pilot Development Projects, Extension Wings and Extension Training Centres which are being financed by the Ford Foundation;

(b) how many foreign experts are working under these schemes; and

(c) what amount has so far been spent on these schemes out of the amount received from the Ford Foundation?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI) : (a) A statement is laid on the Table of the House. [See Appendix VI, Annexure No. 144.]

(b) Twenty-one.

(c) Approximately Rs. 19,85,000 were spent up to 31st March 1953.

## **RADAR TRAINING CENTRE**

\*430. SHRI B. V. KAKKILAYA: Will the Minister for TRANSPORT be pleased to state:

(a) whether a Radar Training Centre has been opened at the Nautical and Engineering College, Bombay;

(b) total expenditure incurred in opening the Centre;

(c) the cost at which the equipment for this Centre has been purchased;

(d) what will be the nature of the training to be imparted at this Centra; and